

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.407
CA(CAA)/52/ND/2024

IN THE MATTER OF:

Asha Dealcom Private Limited And Centifolia ... Applicant
Dealers Pvt Ltd

Under Section 230-232

Order delivered on 04.06.2024

CORAM:

SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Sanjay Grover, Company Secretary
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

This Tribunal by order dated 07.05.2024, directed the Applicant to file to file an affidavit under Section 230(2) of the Companies Act, 2013 and the same is on board. Arguments heard. Order **reserved**.

-SD-
DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

-SD-
MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)